

Shri Yogendra Makwana I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta and its subsidiary *viz.* Ferro Scrap Nigam Limited for the year 1986-87.
 - (ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, and its subsidiary *viz.* Ferro Scrap Nigam Limited for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.-6048/88]

Pulses, Edible Seeds and Edible Oils
(Storage Control) Amendment Order
1988

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI D. L. BAITHA) : I beg
to lay on the Table a copy of the Pulses,
Edible Oil seed and Edible Oils (Storage
Control) Amenement Order, 1988 (Hindi
and English versions) published in Notifi-
cation No. S.O. 211(E) in Gazette of India
dated the 26th February, 1988 under sub-
section(6) of the section 3 of Essential Com-
modities Act, 1955.

[Placed in Library. See No. LT.-6049/88]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have
to report the following message received

from the Secretary-General of Rajya
Sabha :

"In accordance with the provisions
of rule 111 of the Rules of Procedure
and Conduct of Business in the Rajya
Sabha, I am directed to enclose a copy
of the Hospitals and other Institutions
(Redressal of Grievances of Employees)
Bill, 1988, which has been passed by
the Rajya Sabha at its sitting held on
the 28th April 1988."

HOSPITAL AND OTHER INSTITU-
TIONS (REDRESSAL OF GRIEVANCES
OF EMPLOYEES) BILL

[English]

SECRETARY GENERAL : Sir, I lay
on the Table the Hospitals and Other
Institutions (Redressal of Grievances of
Employees) Bill, 1988, as passed by Rajya
Sabha.

12.04 hrs.

PETITION RE. DISCRIMINATION
BASED ON SEX AGAINST FEMALE
CABIN CREW IN AIR INDIA AND
INDIAN AIR LINES

[English]

SHRIMATI BIBHA GHOSH GOSWAMI
(Nabadwip) : Sir, I beg to present a peti-
tion signed by Ms. Ruhoen R. Khambatta
and seven hundred forty two others regard-
ing discrimination based on sex against
female cabin crew in Air India and Indian
Airlines.

[English]

SHRI BASUDEB ACHARIA (Ban-
kura) : There was an attempt on the
life of Mr. Ananda Pathak, a Member of
this House yesterday while he was going to
address a May Day rally.

MR. SPEAKER : Mr. Acharia, wher-
ever such evil attempts are made they are
all condemnable and the House always does